

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(CAA)-55(PB)/2020

IN THE MATTER OF:

Western Implex Pvt. Ltd. And
Data Video Technologies India Pvt. Ltd. Applicant/petitioner

Order under Section 230-232 of the Companies Act, 2016

Order delivered on 18.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner
For the RD & OL

Mr. Manoj Kumar Garg, Advocate
Ms. Shankari Mishra, Adv.

ORDER

List on 01.04.2021.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

18.03.2021
Ritu Sharma